

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 161 of 2012**

**Dated : 22<sup>nd</sup> November, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Saheli Exports Pvt. Ltd. ...Appellant (s)  
Versus**

**Joint Electricity Regulatory Commission & Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan  
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. Prateek Dahiya  
Mr. Ravi S.S. Chauhan for R.1**

**ORDER**

The learned counsel for the Joint Commission is filing the reply today after serving copy on the other side.

Post the matter for hearing on **08.01.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/mk**